## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

M.A No. 43/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: United Chruch of Northern & Trust Association

V/s. Prem Masih

SECTION OF THE COMPANIES ACT: 151 of the Companies Act 2013.

S. No.	NAME	DE	ESIGNATION	SIGNATURE
40	Sabiha	Ans ari	for Respondent	
40	Sidolher I/B Adw For App	sh Shety e . Rahul Oak elicant	Advocale for Applical	Short
40	Rahul	Ajarwal	ORDER introvenor	mullim

## MA No. 43/151/NCLT/MB/MAH/2017

The Petitioner's Counsel requested for time for hearing this application. For there is an Intervention Application filed by a third party, the Petitioner's side as well as Respondent's side are hereby directed to file reply within 2 weeks hereof and thereafter, rejoinder if any, to file in two weeks thereof.

List the application pending and another Company Petition for hearing on 09.10.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)